

Annexure -1

Name of the corporate debtor:Prithvi Energy Limited ; Date of commencement of CIRP:01/11/2023 ; List of creditors as on:24/01/2023

**List of secured financial creditors (SFC) belonging to any class of creditors
(Amount in ₹)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim provisionally admitted | | | | | | Amount of conting nt claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verificati on | Remarks, if any |
|---------|----------------------|---------------------------|----------------|---|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|-------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Bank of Baroda | 11.11.2022 | 41,04,75,262 | 41,04,75,262 | SFC | | NA | NO | 47.25 | NA | NA | Nil | | |
| 2 | Punjab National Bank | 15.11.2022 | 44,33,08,847 | 44,33,08,847 | SFC | | NA | NO | 51.03 | NA | NA | Nil | | |
| Total | | | 85,37,84,109 | 85,37,84,109 | | | | | 98.28 | | | | | |